

MINISTRY OF LAW AND JUSTICE**(Department of Legal Affairs)****NOTIFICATION**

New Delhi, the 26th October, 2023

No. A-12023(1)/15/2016-Admn.III(LA)Part(1).—In exercise of the powers, conferred by sub-section (3) of Section 252 and Section 252A of the Income Tax Act, 1961 (43 of 1961), read with the Tribunals Reforms Act, 2021 (33 of 2021) and the Tribunal (Conditions of Service) Rules, 2021, the President is pleased to appoint Mr. Justice Chandrakant Vasant Bhadang, Retired Judge, High Court of Bombay, as President of the Income Tax Appellate Tribunal, in the salary of Rs. 2,50,000/- per month, with effect from the forenoon of 23rd October, 2023 for a period of 04 (Four) Years, or till attaining the age of 70 years, whichever is earlier.

DR. RAJIV MANI, Addl. Secy.